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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: M/s. Eversmile Construction Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Shentilo Dand

Company

<u>Order</u>

CP 61/441/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- Due to mistake by the Registry, the third set of Petition bearing no. CP 57/441/NCLT/MB/MAH/2017 is numbered as CP 61/441/NCLT/MB/MAH/2017 whereas the said CP 57/441/NCLT/MB/MAH/2017 has been disposed-off vide an order dated 21.09.2017.
- 3. In light of above facts this is not a Petition at all and thus becomes Redundant. And accordingly disposed-off.

Sd/-

BHASKARA PANTULA MOHAN MEMBER (JUDICIAL)

Dated: 12.09.2017

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL)